

**Name of the Corporate Debtor: M/s Boxcoworld Private Limited; Date of Commencement of CIRP: 11.12.2025; List of Creditors as on: 14.05.2026**

**Annexure-3**

**Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C**

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted	Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual dues, that may be set-off	Amount of claim Inadmissible	Remarks, if any
			Date of Receipt	Amount Claimed (Rs.)										
1	ICICI Bank Limited	Secured Creditor (FC)	24.12.2025	₹ 30,53,88,252.63	₹ 30,53,88,252.63	No	98.16	-	-	Annexure-A	-	-	-	-
2	BANK OF BARODA	Secured Creditor (FC)	31.12.2025	₹ 34,06,840.00	₹ 34,06,840.00	No	1.10	-	-	Annexure-A	-	-	-	-
3	HDFC Bank	Secured Creditor (FC)	25.02.2026	₹ 23,16,911.62	₹ 23,16,911.62	No	0.74	-	-	Annexure-A	-	-	-	-
<b>Total (A)</b>				<b>31,11,12,004.25</b>	<b>31,11,12,004.25</b>		<b>100.00</b>					<b>0</b>		

**Summary of List of Unsecured Financial Creditors: List of Financial Creditors ( Unsecured )**

**Annexure-4**

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim		Details of Claim admitted (Rs.)	Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual dues, that may be set-off	Amount of claim Inadmissible	Remarks, if any
			Date of Receipt	Amount Claimed										
1	KRISHNA BHAWAN KOTAK	Unsecured Creditor (UFC)	25.12.2025	₹ 4,00,00,000.00	₹ 4,00,00,000.00	Yes	NA	-	-	-	-	-	-	-
<b>Total (B)</b>				<b>4,00,00,000</b>	<b>4,00,00,000</b>									
<b>Total (A+B)</b>				<b>35,11,12,004</b>	<b>35,11,12,004</b>		<b>100</b>							

## ANNEXURE-A

### **1. ICICI BANK LIMITED:**

- Exclusive Charge on entire current assets, movable assets and receivables of the Company.
- The entire payment obligations of the Corporate Debtor for Cash Credit Facility are further secured by irrevocable and unconditional guarantee of Mr. Vir Krishna Kotak (hereinafter referred to as Personal Guarantor) executed in favour of ICICI Bank. Name and address of the guarantor are as follows:

Mr. Vir Krishna Kotak  
A14/16, Vasant Vihar, New Delhi – 110057

- Exclusive Charge over commercial vehicles (Trailers).

### **2. BANK OF BARODA:**

The Loan is secured by way of Hypothecation of the Vehicles purchased

Details of hypothecated/secure assets:

Vehicle: TOYOTA

Model: TOYOTA/CAMRY/HYBRID PETROL/SEDAN

Engine No: A25B1177269

Chassis No: MJB7YHK506003183

Ext. Color: Burning Black

Purchase Date: 25-07-2023

RC NO: UP16DW8421

### **3. HDFC BANK LIMITED:**

Exclusive Charge over Movable Vehicle (Creta) and commercial vehicles.